

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, LUCKNOW BENCH

Original Application No. **S32**/2003.
this the day of 07.11.2003.

HON'BLE MR. S.P. ARYA, MEMBER (A).

Smt Ganga Tewari, aged about 60 years wife of Late Sri R.S. Tewari, R/o 246/48/48 Kayasthowali Gali, Tattpatti, Yahiganj, Lucknow.

2. Saket Behari Tewari aged about 36 years S/o Late Sri R.S. Tewari R/o 246/48, Kayasthowali Gali, Tattpatti, Yahiganj, Lucknow.

... Applicants.

By Advocate:-Sri Rakesh Yadav.

Versus.

The Union of India through the Secretary Ministry of Communication, Sanchar Bhawan, New Delhi.

2. The Director General, Department of Post, Dak Bhawan, Sansad Bhawan, New Delhi.

3. The Principal Chief Post Master General, U.P., Circle, Lucknow.

... Respondents.

By Advocate:-Sri G.S. Sikarwar.

O R D E R (ORAL)

By Shri S.P. Arya, Member (A).

The applicant's husband died on 25.06.1994 and thereafter in the month of February, 1995 an application for compassionate appointment was moved by

the applicant. Thereafter, certain queries were made in respect of ~~appointment~~ ^{application of} through the letter dated 20.7.1999 by the Appointing Authority and the same has been replied.

2. The Learned Counsel for the parties have been heard. It is pointed out by the learned counsel for applicant that the applicant has submitted representations dated 16.08.1999 (Annexure-4), 08.08.2002 (Annexure-6) and 23.5.2003 (Annexure-7) which are still pending with the Respondent No. 3. It is submitted that the direction may be issued to the respondents to consider and pass an appropriate order on the said representations.

3. After hearing counsel for the parties, the O.A. is disposed of with the direction that the representations made by the applicant dated 16.08.1999, 08.08.2002 and 23.05.2003 shall be decided by the competent authority by a reasoned and speaking order within a period of three months from the date of receipt of the copy of this order.

4. The O.A. is disposed of as above without any order as to costs.

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MEMBER (A).